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ITEM NO.55

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6993 OF 2011

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Appellant (s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(Office report on default)

Date: 08/10/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
(In chambers)

For Appellant(s)

Ms. N. Shoba, Adv.
Mr. Sriram J. Jhalapathy, Adv.
Mr. V. Adhinoolam, Adv.

For Respondent(s)

Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Both the learned counsel are granted three weeks' time to
file their statement of case.

(NAVEEN KUMAR)
COURT MASTER

(VINOD KULVI)
COURT MASTER